

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO-29**  
TO BE ANSWERED ON 02/02/2024

**SPECIAL SCHEME FOR FARMERS PRODUCING PULSES**

29. SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:-

- (a) whether Government is running any special scheme for farmers engaged in producing pulses;
- (b) if so, whether financial assistance is provided through this scheme to farmers engaged in producing pulses; and
- (c) if so, the details of the total financial assistance provided to such farmers during the last five years?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI ARJUN MUNDA)

(a) to (c) The Department of Agriculture & Farmers Welfare (DA&FW) is implementing the National Food Security Mission (NFSM)-Pulses for increasing production of pulses through area expansion and productivity enhancement in all districts of 28 States and 2 Union Territories (Jammu & Kashmir and Ladakh). Under NFSM-Pulses, assistance is given through States / Union Territories to the farmers for interventions like cluster demonstrations on improved package of practices, demonstrations on cropping system, seed production and distribution of High Yielding Varieties (HYVs), improved farm machineries/resource conservation machineries/tools, efficient water application tools, plant protection measures, nutrient management/soil ameliorants, processing & post-harvest equipment, cropping system based trainings etc. Under this scheme, an amount of Rs.3212.42 crore was released to the States / Union Territories during last five years.